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southern parts of the Palar basin and in the area north of Vi lupuram. Electrical surveys were also i arried out in the Madanam-Chidambar «n area.

INCOME-TAX LEVIEW PETITIONS

475. SHRI KRIS HAN KANT:

- DR. SALIC RAM: Will the PRIME MINISTER be pleased to lay on the Table if the House a statement for the years 1957-58 to 1968-69, giving;
- (i) the number of Income-tax Review Petitions pending v ith the Income-tax Commissioners on tin 1 st April of each of these years;

- (ii) the number of Review Petitions filed during each of these years; and
- (iii) the number of Review Petitions disposed *of* during each of these years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI P. C. SETHI): (i) to (iii) A statement giving the requisite information for the years 1964-65 to 1968-69 is annexed.

Similar information in regard to the years 1957-58 to 1963-64 is not readily available and incommensurate time and labour will have to be spent to collect this information.

STATEMENT

	1964-65	1965-66	1966-67	1967-68	1968-69
(i) The number of Incometax Revision petitions pending with the Income-tax Com- missioners on 1st April of the year.	5,104	4,669	5,199	6,065	6,619
 (ii) The number of Revision Petitions filed during the year. 	4,772	4,778	5,263	6,560	7,665
Petitions disposed of during the year,	5,207	4,248	4,397	6,006	7,685

OIL AND NATURAL GAS COMMISSION

- 476. SHRI BAB1JBHAI M. CHINAI : Will the Minister o PETROLEUM AND CHEMICALS AN! > MINES AND ME TALS be pleased 0 state :
- (a) whether C 1 and Natural Gas Commission has i ecently submitted any proposal to launch a joint venture in Indonesia for exploration of oil; and
 - (b) if so, what a <e the details thereof?

THE MINISTE { OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. a. CHAVAN) : (a) No.

(b) Does not ar ;e.

FLOOD CONTROL

- 477. SARDAR RAM SINGH: Will the Minister of IRRIGATION AND POWER be pleas 1:d to state:
- (a) whether an assessment has been made about the success achieved so far in the field of irrigation projects and flood

control measures undertaken by Government during last three years;

- (b) if so, the details thereof; and
- (c) if the answer to part (a) above be in the negative, whether Government would initiate such a study in the near future?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) and (b) The following action has been taken:

- 1. Reviewing Committee have been set up specially to examine the progress of works *on* major projects, which are in an advanced stage of construction and to review the progress of accrual and utilisation of benefits.
- 2. The Government of India have set up an Irrigation Commission. The Commission will also review the development of irrigation in India since 1903 and report on the contribution made by irrigation in